

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.05.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.200/7/HDB/2020
NAME OF THE COMPANY	Pacific Hospitals Pvt Ltd
NAME OF THE PETITIONER(S)	Omkara Assets Reconstruction Pvt Ltd
NAME OF THE RESPONDENT(S)	Pacific Hospitals Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Financial Creditor appeared.

Learned counsel for the Respondent appeared. He undertakes to file reply to Additional documents filed by Financial Creditor within seven days. It is recorded.

Matter stands adjourned to 11.06.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL